

GOVERNMENT OF INDIA  
MINISTRY OF EDUCATION  
DEPARTMENT OF HIGHER EDUCATION

**LOK SABHA**  
**UNSTARRED QUESTION NO-1150**  
ANSWERED ON- 02/12/2024

**Contractual/Guest Teachers/Assistant Professors Employed in Educational Institutions**

**1150. Dr. Dharamvira Gandhi:**

Will the Minister of Education be please to state:

- (a) the total number of contractual and guest teachers and assistant professors currently employed in educational institutions including universities and colleges across the country along with the break-up of the figures, and the proportion of each category of faculty staff compared to the permanent faculty, State-wise;
- (b) the measures taken/being taken by the Government to stop the exploitation of contractual and guest assistant professors and teachers, particularly in terms of equal work equal pay and providing them with benefits at par with their permanent counterparts, such as health insurance, retirement benefits and job security;
- (c) the details of the ratio of permanent to contractual faculty members in both public and private institutions; and
- (d) whether the Government has any plans to establish a national framework for the standardisation of contracts and wages for contractual/guest teachers, ensuring that they are compensated equitably for the work performed by them?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF EDUCATION  
(DR. SUKANTA MAJUMDAR)

(a): As per the All India Survey on Higher Education (AISHE) 2022-23 (provisional), the State/UT-wise details of total number of contractual teachers/guest teachers and assistant professors currently employed in Universities and Colleges along with the proportion of each category of faculty staff compared to the permanent faculty is given at Annexure-I and Annexure-II respectively.

(b): As per the information received from the University Grants Commission (UGC), appointment of staff in Higher Educational Institutions (HEIs) is regulated by University Grants Commission (Minimum Qualifications for Appointment of Teachers and other Academic Staff in Universities and Colleges and other Measures for the Maintenance of Standards in Higher Education) Regulations, 2018. Clause 13.0 of these UGC Regulations provides that the fixed emoluments paid to contract teachers should not be less than the monthly gross salary of a regularly appointed Assistant Professor.

Further, the UGC has issued revised guidelines in 2019 for enhancement of the rates of honorarium of Guest Faculty. These guidelines provide that the Honorarium for Guest Faculty be enhanced to Rs.1500/-per lecture subject to a maximum of 50,000/-per month.

(c): The ratio of permanent to contractual faculty members in both public and private Institutions (University and College) as per AISHE, 2022-23 (provisional) is as under:

Type of Institutions	Permanent faculty member	Contractual faculty member	Ratio (Permanent/Contractual)
Public Institutions	1081116	243075	4.45
Private Institutions	154621	10453	14.79

(d): At present, no such proposal is under consideration in this Ministry.

\*\*\*\*\*

ANNEXURE REFERRED TO IN REPLY TO PART (A) OF LOK SABHA UNSTARRED QUESTION NO. 1150 TO BE ANSWERED ON 02.12.2024 REGARDING "CONTRACTUAL/GUEST TEACHERS/ASSISTANT PROFESSORS EMPLOYED IN EDUCATIONAL INSTITUTIONS" ASKED BY HON'BLE MEMBER OF PARLIAMENT DR. DHARAMVIRA GANDHI

The State wise number of Permanent, Contractual/Guest lecturer and Assistant Professors in Universities as per AISHE 2022-23 (provisional)

S.No.	Name of State/UTs	Total No. of Institutions		No. of Permanent faculty members in position	Contractual/Guest Teachers'		Assistant Prof. (Regular)	
		Registered	Response d		Total No.	Proportion w.r.t permanent faculty members	Total No.	Proportion w.r.t permanent faculty members
1	Andhra Pradesh	51	51	6171	2340	0.38	3301	0.53
2	Arunachal Pradesh	10	10	1055	128	0.12	676	0.64
3	Assam	31	31	3742	277	0.07	2236	0.60
4	Bihar	37	37	3940	335	0.09	1896	0.48
5	Chandigarh	3	3	1342	294	0.22	511	0.38
6	Chhattisgarh	34	34	2830	457	0.16	1882	0.67
7	Delhi	30	30	6114	1077	0.18	2811	0.46
8.	Goa	4	4	313	10	0.03	218	0.70
9	Gujarat	102	102	6945	2393	0.34	3940	0.57
10	Haryana	57	57	9211	1257	0.14	5268	0.57
11	Himachal Pradesh	29	29	2664	494	0.19	1702	0.64
12	Jammu and Kashmir	16	16	1949	646	0.33	1104	0.57
13	Jharkhand	34	34	3175	461	0.15	2038	0.64
14	Karnataka	79	79	14460	2041	0.14	8270	0.57
15	Kerala	25	25	2767	651	0.24	1436	0.52
16	Ladakh	2	2	21	15	0.71	16	0.76
17	Madhya Pradesh	78	78	13571	918	0.07	8174	0.60
18	Maharashtra	78	78	11650	2950	0.25	6620	0.57
19	Manipur	12	11	864	249	0.29	487	0.56
20	Meghalaya	11	11	848	67	0.08	534	0.63
21	Mizoram	3	3	303	32	0.11	172	0.57
22	Nagaland	6	6	449	31	0.07	335	0.75
23	Odisha	39	39	6500	645	0.10	3920	0.60
24	Puducherry	5	5	1407	37	0.03	458	0.33
25	Punjab	40	40	11532	1538	0.13	7160	0.62
26	Rajasthan	91	90	16042	856	0.05	8508	0.53
27	Sikkim	11	9	376	39	0.10	271	0.72
28	Tamil Nadu	65	65	24900	1088	0.04	14662	0.59
29	Telangana	32	31	4988	896	0.18	2965	0.59
30	Tripura	5	5	453	86	0.19	328	0.72
31	Uttar Pradesh	94	94	23499	3117	0.13	12568	0.53
32	Uttarakhand	40	40	7270	580	0.08	4354	0.60
33	West Bengal	59	59	8590	930	0.11	4497	0.52
<b>Total</b>		1213	1208	199941	26935	0.13	113318	0.57

\*\*\*\*\*

**ANNEXURE REFERRED TO IN REPLY TO PART (A) OF LOK SABHA UNSTARRED QUESTION NO. 1150 TO BE ANSWERED ON 02.12.2024 REGARDING "CONTRACTUAL/GUEST TEACHERS/ASSISTANT PROFESSORS EMPLOYED IN EDUCATIONAL INSTITUTIONS" ASKED BY HON'BLE MEMBER OF PARLIAMENT DR. DHARAMVIRA GANDHI**

**The state wise number of Permanent, Contractual /Guest lecturer and Assistant Professors in Colleges as per AISHE 2022-23(provisional)**

S. No.	Name of State/UTs	Total No. of Institutions		No. of Permanent faculty members in position	Contractual/Guest Teachers'		Assistant Prof.	
		Registered	Responded		Total No.	Proportion w.r.t permanent faculty members	Total No.	Proportion w.r.t permanent faculty members
1	Andaman and Nicobar Islands	9	3	34	77	2.26	14	0.41
2	Andhra Pradesh	2591	2580	81509	9042	0.11	38606	0.47
3	Arunachal Pradesh	44	43	851	205	0.24	671	0.79
4	Assam	655	650	17894	2984	0.17	12590	0.70
5	Bihar	1175	1162	28398	4781	0.17	18996	0.67
6	Chandigarh	26	26	1079	846	0.78	596	0.55
7	Chhattisgarh	965	927	15232	5859	0.38	9406	0.62
8	Delhi	196	167	10222	4715	0.46	4835	0.47
9	Goa	63	63	1935	1294	0.67	1059	0.55
10	Gujarat	2470	2449	44779	9127	0.20	21456	0.48
11	Haryana	1123	1122	22436	6905	0.31	15528	0.69
12	Himachal Pradesh	357	339	4704	1712	0.36	2955	0.63
13	Jammu and Kashmir	330	328	5422	2463	0.45	3253	0.60
14	Jharkhand	425	410	9017	2414	0.27	5742	0.64
15	Karnataka	4524	4220	96544	20488	0.21	45079	0.47
16	Kerala	1504	1398	47102	10598	0.23	32456	0.69
17	Ladakh	6	6	110	86	0.78	103	0.94
18	Madhya Pradesh	2582	2528	57989	8642	0.15	33903	0.58
19	Maharashtra	5390	5061	94508	43794	0.46	59181	0.63
20	Manipur	110	106	4793	491	0.10	3627	0.76
21	Meghalaya	79	75	2392	401	0.17	1497	0.63
22	Mizoram	40	40	991	544	0.55	419	0.42
23	Nagaland	70	69	1534	357	0.23	1345	0.88
24	Odisha	1370	1359	25777	4389	0.17	8186	0.32
25	Puducherry	88	72	5274	258	0.05	2991	0.57
26	Punjab	1040	1034	22010	9860	0.45	14200	0.65
27	Rajasthan	3889	3809	50009	14313	0.29	17736	0.35
28	Sikkim	24	21	671	363	0.54	436	0.65
29	Tamil Nadu	2913	2875	150953	16296	0.11	109203	0.72
30	Telangana	2100	1803	63999	7598	0.12	33703	0.53
31	The Dadra and Nagar Haveli and Daman and Diu	19	19	256	401	1.57	162	0.63
32	Tripura	59	58	1548	595	0.38	745	0.48
33	Uttar Pradesh	8310	7748	115590	32895	0.28	58268	0.50
34	Uttarakhand	513	387	7978	1989	0.25	5366	0.67
35	West Bengal	1561	1558	42256	306	0.01		
	Grand Total	46620	44515	1035796	227088	0.22	564313	0.54